

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39442/2025 BLAPL/13543/2025	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
2	D-BLAPL/39440/2025 BLAPL/13544/2025	TINKU MAHANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
3	D-BLAPL/39233/2025 BLAPL/13545/2025	MUNA @ DIGAMBAR JENA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DELANGA /212 /2025 J.M.F.C.,PIPLI(Puri) GR/0000510/2025
4	D-BLAPL/39238/2025 BLAPL/13546/2025	BHUBEL DHARUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /82 /2012 A.D.J,PATNAGARH(Balangir) SC/0000135/2012
5	D-BLAPL/39332/2025 BLAPL/13547/2025	MITHUN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000109/2025
6	D-BLAPL/39376/2025 BLAPL/13548/2025	SUDAM BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025
7	D-BLAPL/39382/2025 BLAPL/13549/2025	AMARESH SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000076/2025
8	D-BLAPL/39412/2025 BLAPL/13550/2025	JITU @ RATIRANJAN NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHARICHHAKA /132 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000140/2025
9	D-BLAPL/39436/2025 BLAPL/13551/2025	BRAJESH MEHER VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KANTAMAL /192 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000204/2025
10	D-BLAPL/39417/2025 BLAPL/13552/2025	TANKADHARA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /113 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000154/2024
11	D-BLAPL/36869/2025 BLAPL/13553/2025	BASISTHA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BARGARH /170 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000019/2025

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12	D-BLAPL/37487/2025 BLAPL/13554/2025	RASID SAHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /371 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000076/2025
13	D-BLAPL/37535/2025 BLAPL/13555/2025	MD. MINTU @ MD. MANTU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	G.R.P.S. /106 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000074/2025
14	D-BLAPL/37805/2025 BLAPL/13556/2025	SUBASH RELI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /213 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000541/2025
15	D-BLAPL/39500/2025 BLAPL/13557/2025	ANANDA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /129 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000067/2025
16	D-BLAPL/37956/2025 BLAPL/13558/2025	SITARA SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000025/2025
17	D-BLAPL/37966/2025 BLAPL/13559/2025	MAHESH YADAV VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /55 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000025/2025
18	D-BLAPL/39431/2025 BLAPL/13560/2025	TUNA @ GOURANGA PAIKRAY VS STATE OF ODISHA	BIDYADHAR MANSING VS	TANGI (KHURDA) /718 /2025 J.M.F.C,TANGI(Khordha) GR/0000705/2025
19	D-BLAPL/38263/2025 BLAPL/13561/2025	PINTU @ RABINDRA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1165 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001947/2025
20	D-BLAPL/38862/2025 BLAPL/13562/2025	BHARAT BEHERA @ TIHILU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /234 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001314/2025
21	D-BLAPL/39437/2025 BLAPL/13563/2025	KANIYA PALASIYA VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /220 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001198/2025
22	D-BLAPL/38987/2025 BLAPL/13564/2025	ABHAYA ROUT VS STATE OF ODISHA	SITIKANT MISHRA VS	JASHIPUR /176 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2024
23	D-BLAPL/39438/2025	KANIYA PALASIYA	SK. ZAFARULLA	JHARSUGUDA /304 /2025

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	BLAPL/13565/2025	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001542/2025
24	D-BLAPL/39019/2025 BLAPL/13566/2025	KARTIK NAYAK @ KUMPA @ KARTIK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /150 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000074/2025
25	D-BLAPL/39129/2025 BLAPL/13567/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	MAHANGA /236 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000357/2025
26	D-BLAPL/39042/2025 BLAPL/13568/2025	SATISH @ TATOO SATISH KUMAR @ SATHISH KUMAR VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /31 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000004/2025
27	D-BLAPL/34857/2025 BLAPL/13569/2025	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BANARAPAL /231 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2023
28	D-BLAPL/39187/2025 BLAPL/13570/2025	PRAMOD NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	NARASINGHPUR /106 /2003 A.D.J.,ATHAGARH(Cuttack) ST/0000014/2020
29	D-BLAPL/36928/2025 BLAPL/13571/2025	SUKANTA @ SUSANTA DAS @ SUSHANTA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BIDANASI /55 /2023 2ND A.D.J.,CUTTACK(Cuttack) ST/0000183/2023
30	D-BLAPL/39112/2025 BLAPL/13572/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /537 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001140/2025
31	D-BLAPL/39494/2025 BLAPL/13573/2025	NIROJ KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /73 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000053/2023
32	D-BLAPL/39542/2025 BLAPL/13574/2025	CHITRASEN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /114 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000088/2025
33	D-BLAPL/39557/2025 BLAPL/13575/2025	KANHAIYA GUPTA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000025/2025
34	D-BLAPL/39583/2025 BLAPL/13576/2025	LINGARAJ SA @ AKADA VS	BIJAYA KUMAR RAGADA VS	SASON /263 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR

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35	D-BLAPL/39586/2025 BLAPL/13577/2025	STATE OF ODISHA ANKIT KUMAR SAHU VS STATE OF ODISHA	SWAGATIKA SAHOO VS	ST/0000075/2025 NAYAPALLI P.S. /446 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000444/2025
36	D-BLAPL/39495/2025 BLAPL/13578/2025	STATE OF ODISHA GUJARA DIGAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /98 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000076/2023
37	D-BLAPL/39587/2025 BLAPL/13579/2025	STATE OF ODISHA SAMBIT BEHERA @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 A.D.J,PHULBANI(Kandhamal) ST/0000062/2025
38	D-BLAPL/39597/2025 BLAPL/13580/2025	STATE OF ODISHA CHANDRAKANTA JAYASINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOLAGARH P.S. /207 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000701/2025
39	D-BLAPL/39601/2025 BLAPL/13581/2025	STATE OF ODISHA KARUNAKAR KISKU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000343/2025
40	D-BLAPL/38456/2025 BLAPL/13582/2025	STATE OF ODISHA MUNA TADINGI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PUTASINGH /20 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000277/2025
41	D-BLAPL/38752/2025 BLAPL/13583/2025	STATE OF ODISHA MANABODHA JAYAPURIA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /119 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000054/2025
42	D-BLAPL/39534/2025 BLAPL/13584/2025	STATE OF ODISHA BABULA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GARBANDHA /92 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000710/2025
43	D-BLAPL/38898/2025 BLAPL/13585/2025	STATE OF ODISHA HARI RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUNUPUR /246 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000073/2025
44	D-BLAPL/39148/2025 BLAPL/13586/2025	STATE OF ODISHA KALIA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001394/2025
45	D-BLAPL/39409/2025 BLAPL/13587/2025	STATE OF ODISHA HABIBUR RAHMAN MANDAL @ RAHAMAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHUBANESWAR G.R.P.S. /206 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000678/2025

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46	D-BLAPL/39230/2025 BLAPL/13588/2025	VINAY VIJAY MEHRA @ BABAJI BRAJAMOHAN DAS VS STATE OF ODISHA	SIDHANT DAS VS	PURI TOWN /112 /2025 S.D.J.M.,PURI(Puri) GR/0000290/2025
47	D-BLAPL/39240/2025 BLAPL/13589/2025	BISWANATH SAHU @ BIREN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GOSANINUAGAM /310 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000098/2024
48	D-BLAPL/39306/2025 BLAPL/13590/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /589 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000567/2025
49	D-BLAPL/39541/2025 BLAPL/13591/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /299 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000709/2024
50	D-BLAPL/39224/2025 BLAPL/13592/2025	CHANDAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /575 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000120/2025
51	D-BLAPL/39314/2025 BLAPL/13593/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /187 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000501/2025
52	D-BLAPL/39518/2025 BLAPL/13594/2025	CHANDAN BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	PURIGHAT /204 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000218/2025
53	D-BLAPL/39315/2025 BLAPL/13595/2025	SABIR ALLI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SPL.TASK FORCE /30 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000200/2021
54	D-BLAPL/39387/2025 BLAPL/13596/2025	BHARAT BEHERA @ BHARAT CHANDRA BEHERA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BERHAMPUR SADAR /85 /2021 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000013/2021
55	D-BLAPL/39521/2025 BLAPL/13597/2025	PAPPU KUMAR @ PAPPU DHURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000050/2025
56	D-BLAPL/39677/2025 BLAPL/13598/2025	SAHIL MAHAJAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000315/2025
57	D-BLAPL/39571/2025	MUHAMMAD SIYASH	RANJAN KUMAR NAYAK	MUNIGUDA /185 /2025

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	BLAPL/13599/2025	VS STATE OF ODISHA	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/000018/2025
58	D-BLAPL/39676/2025 BLAPL/13600/2025	BIRENDRA KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARPALLI /362 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000096/2025
59	D-BLAPL/39680/2025 BLAPL/13601/2025	ANWAR HUSSAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000315/2025
60	D-BLAPL/39055/2025 BLAPL/13602/2025	GANESH NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /321 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000409/2025
61	D-BLAPL/39418/2025 BLAPL/13603/2025	BABULI BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /273 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000019/2025
62	D-BLAPL/39446/2025 BLAPL/13604/2025	MIHIR SAHU @ MILU VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /227 /2022 A.D.J.,BARGARH(Bargarh) CT/0000005/2023
63	D-BLAPL/39456/2025 BLAPL/13605/2025	ANKIT RAJKUMAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /166 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundergarh) GR/0002102/2025
64	D-BLAPL/39578/2025 BLAPL/13606/2025	RAJA @ RADHA GOBINDA BISOI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BALANGA /215 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000120/2025
65	D-BLAPL/39580/2025 BLAPL/13607/2025	SURANJAN MANDAL VS STATE OF ODISHA	SAMARESH PATTANAIK VS	/ /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000019/2025
66	D-BLAPL/39413/2025 BLAPL/13608/2025	RAGHAB DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000174/2025
67	D-BLAPL/39408/2025 BLAPL/13609/2025	BALARAM BARIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	BOLANGIR SADAR /293 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001243/2025
68	D-BLAPL/39504/2025 BLAPL/13610/2025	JAGANNATH SABAR VS	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada)

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69	D-BLAPL/39460/2025 BLAPL/13611/2025	STATE OF ODISHA RAHUL @ BAKSHISH SINGH MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TR/0000059/2025 JATNI P.S. /336 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000027/2023
70	D-BLAPL/39570/2025 BLAPL/13612/2025	RAJU HANTAL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000176/2023
71	D-BLAPL/39461/2025 BLAPL/13613/2025	NISHIT BEHERA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BIRMITRAPUR /386 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000107/2025
72	D-BLAPL/39505/2025 BLAPL/13614/2025	BISWANATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
73	D-BLAPL/39509/2025 BLAPL/13615/2025	MIR JAMIL ALI @ KALA BABU VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	KHANDAGIRI P.S. /832 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000694/2025
74	D-CMP/52169/2025 CMP/2071/2025	BHUPENDRA PANDIA @ BHUPENDRA KUMAR PANDIA VS AMARENDRA KUMAR TRIPATHY	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000188/2023
75	D-CMP/49308/2025 CMP/2072/2025	SUKADEB MAHAR VS SATYANANDA DAS	PRASANTA KUMAR DAS VS	// DISTRICT & SESSIONS JUDGE,JAGATSI RFA/0000045/2023
76	D-CMP/53381/2025 CMP/2073/2025	JAGANNATH SAHU VS P.DURGA PRASAD DESIBEHERA	BIRAJA PRASAD TRIPATHY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000324/2024
77	D-CMP/53248/2025 CMP/2074/2025	PUSPANJALI TAH VS PURNA CHANDRA HAZRA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC IA/0000002/2025
78	D-CMP/52655/2025 CMP/2075/2025	DEVENDRA @ DEBENDRA SINGH VS THE EXECUTIVE OFFICER, RAJGANGPUR MUNICIPALITY, SUNDARGARH	BHAWANI SANKAR PANIGRAHI VS	// A.D.J.,SUNDARGARH(Sundargarh) CMA/0000006/2025
79	D-CMP/53081/2025 CMP/2076/2025	BANALATA JENA VS RABINDRA KUMAR JENA	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0001024/2021

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80	D-CMP/53647/2025 CMP/2077/2025	PUSPALATA MISHRA VS SWARNALATA PANDA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000163/2021
81	D-CMP/53870/2025 CMP/2078/2025	MADHUSMITA SAHOO VS ABHAYA SAHOO	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR IA/0000048/2025
82	D-CMP/53784/2025 CMP/2079/2025	MAYANK KUMARI DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) IA/0000072/2025
83	D-CMP/53062/2025 CMP/2080/2025	KNOWLEDGE TRUST, KHURDA VS DR. PRIYADARSHI TRIPATHY	SIDHARTHA DAS VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000171/2023
84	D-CMP/52096/2025 CMP/2081/2025	DALU BARIK VS SOMA BARIK	KISHORE CHANDRA MOHANTY VS	// 2ND ADDL. CIVIL JUDGE (SD) BARIPADA CS/0000262/2022
85	D-CMP/53782/2025 CMP/2082/2025	DIPIKA DASH VS GOURI DWIBEDY	JASHOBANTA DASH VS	// ADDL.CIVIL JUDGE(SD),TALCHER(Anug TS/0000058/2002
86	D-CMP/52329/2025 CMP/2083/2025	DASARATHI BEHERA VS REBATI SETHI	SAROJ KUMAR PADHI VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujhar CS/0000154/2022
87	D-CONTC/44231/2025 CONTC/6246/2025	SUNANDA DALAI VS DR.SUSANTA KUMAR NAYAK,CHIEF DISTRICT MEDICAL OFFICER, GANJAM	ADV. VS	// () //
88	D-CONTC/44265/2025 CONTC/6247/2025	TAPTI MANDAL NAYAK VS DR.SUSANTA KUMAR NAYAK,CHIEF DISTRICT MEDICAL OFFICER, GANJAM	ADV. VS	// () //
89	D-CONTC/51576/2025 CONTC/6248/2025	RANJAN KUMAR DAS VS RAJESH PRAVAKAR PATIL, COMMNR. CUM SECY. TO GOVT., DEPT. OF CO OPERATION,ODISHA	ADV. VS	// () //
90	D-CONTC/51582/2025 CONTC/6249/2025	MIR NAIBA ALLI VS RAJESH PRAVAKAR PATIL,COMMNR.CUM SECY. TO GOVT., DEPT. OF CO OPERATION,ODISHA	ADV. VS	// () //
91	D-CONTC/52308/2025	NARAYAN SWAIN	DHANESWAR BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6250/2025	VS BIRENDRA KARKARA,DIRECTOR,OF SECONDARY EDUCATION,ODISHA	VS	0 //
92	D-CONTC/52769/2025 CONTC/6251/2025	BIJAYA KUMAR BEHERA VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
93	D-CONTC/52773/2025 CONTC/6252/2025	SUBASH CHANDRA SETHI VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
94	D-CONTC/52777/2025 CONTC/6253/2025	JAYA KRISHNA MISHRA VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
95	D-CONTC/52779/2025 CONTC/6254/2025	SUBASH CHANDRA PRADHAN VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
96	D-CONTC/52780/2025 CONTC/6255/2025	DURYODHAN PRADHAN VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
97	D-CONTC/52782/2025 CONTC/6256/2025	JADUMANI PATTANAİK VS AKSHAY SUNIL AGARWAL,IAS,COLLECTOR AND D.M., NAYAGARH	ADV VS	// 0 //
98	D-CONTC/52822/2025 CONTC/6257/2025	CHITARANJAN KHOSALA VS USHA PADHEE,PRINCIPAL SECRETARY TO GOVERNMENT OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPARTMENT	DHIREN CHAUDHURY VS	// 0 //
99	D-CONTC/51605/2025 CONTC/6258/2025	RANJAN KUMAR NAYAK VS SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT	ADV. VS	// 0 //
100	D-CONTC/51607/2025 CONTC/6259/2025	UTTAM KUMAR NAYAK VS SANJEEB KUMAR MISHRA,IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA	ADV. VS	// 0 //
101	D-CONTC/51724/2025 CONTC/6260/2025	HAREKRUSHNA PATRA VS SALINI PANDIT,IAS,PRINCIPAL SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
102	D-CONTC/52525/2025 CONTC/6261/2025	AKSHAYA KUMAR MAHARANA VS	ADV VS	// 0

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		ANU GARG,PRINCIPAL SECRETARY, GOVT. OF ODISHA,WATER RESOURCES DEPT.		//
103	D-CONTC/52843/2025 CONTC/6262/2025	BANAJA MOHAPATRA VS	SADASIVA PATRA (1) VS	// ()
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,ODISHA		//
104	D-CONTC/52844/2025 CONTC/6263/2025	KANAK MANJARI KAR VS	SADASIVA PATRA (1) VS	// ()
		ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,ODISHA		//
105	D-CONTC/52845/2025 CONTC/6264/2025	SANJAYA KUMAR PRADHAN VS	SADASIVA PATRA (1) VS	// ()
		ARVIND AGRAWAL,COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,ODISHA		//
106	D-CONTC/53052/2025 CONTC/6265/2025	MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL,UKHUNDA VS	ADV. VS	// ()
		DR. N.THIRUMALLA NAIK, IAS,SECRETARY TO GOVT. DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA		//
107	D-CONTC/53070/2025 CONTC/6266/2025	PARESH CHANDRA MOHANTA VS	ADV. VS	// ()
		DR. N.TIRUMALLA NAYAK, PRINCIPAL SEC. TO GOVT. SCHOOL AND MASS EDUCATION DEPT.ORISSA		//
108	D-CONTC/53075/2025 CONTC/6267/2025	GOPAL KRUSHNA SAHOO VS	ADV. VS	// ()
		ARAVIND AGRAWAL, IAS,SECRETARY TO GOVT. IN HIGHER EDUCATION DEPARTMENT,ODISHA		//
109	D-CONTC/40655/2025 CONTC/6268/2025	SABITA KUMAR VS	ADV. VS	// ()
		DR.N.THIRUMALA NAYAK,IAS, COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
110	D-CONTC/51416/2025 CONTC/6269/2025	MANI DAS VS	SIVA SANKAR CHAINI VS	// ()
		SARA HEMBRAM, OAS, TAHASILDAR,BONTH,BHADRAK		//
111	D-CONTC/51465/2025 CONTC/6270/2025	KARA RAGHUNATH VS	ADV VS	// ()
		DEORANJAN KUMAR SINGH,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPT.,ODISHA		//
112	D-CONTC/51587/2025 CONTC/6271/2025	RANABIJOYA SAHU VS	ADV. VS	// ()
		NITYANANDA BARIK, OES, DIST. EDUCATION OFFICER,JAJPUR		//
113	D-CONTC/51592/2025 CONTC/6272/2025	ATUL KUMAR MOHANTY VS	ADV. VS	// ()
		BHARTRU HARI BHUYAN, TAHASILDAR, REMUNA,BALASORE		//

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114	D-CONTC/51608/2025 CONTC/6273/2025	PRADEEP KUMAR SETHY VS SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY, FINANCE DEPARTMENT	ADV. VS	// () //
115	D-CONTC/51609/2025 CONTC/6274/2025	JAGANNATH OJHA VS SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY, FINANCE DEPARTMENT, ODISHA	ADV. VS	// () //
116	D-CONTC/51610/2025 CONTC/6275/2025	ANTARYAMI MISHRA VS SANJEEB KUMAR MISHRA, IAS, PRINCIPAL SECRETARY, FINANCE DEPARTMENT, ODISHA	ADV. VS	// () //
117	D-CRLA/38649/2025 CRLA/1455/2025	BIJAY NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	G.UDAYAGIRI /99 /2020 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000039/2020
118	D-CRLA/39022/2025 CRLA/1456/2025	DASARATHI MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ATHGARH /131 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000116/2025
119	D-CRLA/39011/2025 CRLA/1457/2025	PRADIP KUMAR JENA@AKASH PATTNAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /333 /2019 AD-HOC, A.D.J.(FTSC), DHENKANAL(Dhe Spl/0000056/2019
120	D-CRLA/39934/2025 CRLA/1458/2025	MEENA PATRA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /21 /2021 SPL.JUDGE VIGILANCE, KORAPUT(Kora GR/0000017/2021
121	D-CRLMC/39584/2025 CRLMC/5535/2025	RAJA TANDIA@RAJARAM DANDIA VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /11 /2025 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000092/2025
122	D-CRLMC/39589/2025 CRLMC/5536/2025	NAKULA KUMBHAR VS STATE OF ODISHA	BIKASH KARNA VS	//0 SPECIAL JUDGE, BAUDH(Baudh) 2(A)CC/0000033/2025
123	D-CRLMC/38491/2025 CRLMC/5537/2025	BISHNUPRIYA SWAIN @ SAMANTASINGHAR VS AMAR KUMAR SAMANTASINGHAR	ALEKH CHANDRA MOHANTY VS	//0 S.D.J.M., PURI(Puri) EXN.M.C./0000007/2023
124	D-CRLMC/38869/2025 CRLMC/5538/2025	JAYANTA KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHUNTA /81 /2025 S.D.J.M.-CIVIL JUDGE (JD), UDALA(May CT/0000242/2025
125	D-CRLMC/38873/2025	CHANDRAKANTA BEHERA	BHABANI SHANKAR DASPARIDA	BHADRAK TOWN /225 /2025

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	CRLMC/5539/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0000864/2025
126	D-CRLMC/38930/2025 CRLMC/5540/2025	MADHUMATI NAIK VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	MALGODOWN /242 /2016 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001979/2016
127	D-CRLMC/38891/2025 CRLMC/5541/2025	SATYA SWAIN @ SATYA NARAYAN SWAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /234 /2012 GRAMA NYAYADHIKARI,PURI(Puri) GR/0002353/2012
128	D-CRLMC/39067/2025 CRLMC/5542/2025	DEBARAJ JENA VS SANGRAM KESHARI MOHANTY	AMITAV TRIPATHY VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000342/2021
129	D-CRLMC/39073/2025 CRLMC/5543/2025	BHARAT SAHOO @ BHARAT CH. SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	CDA-II /6 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000040/2025
130	D-CRLMC/39751/2025 CRLMC/5544/2025	DEBASIS ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	NIALI /380 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000360/2025
131	D-CRLMC/38767/2025 CRLMC/5545/2025	DILESWAR KARUAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KESINGA /230 /2020 J.M.F.C., KESINGA(Kalahandi) CT/0000223/2020
132	D-CRLMC/39351/2025 CRLMC/5546/2025	SUNIL MAHARANA@NANDU VS STATE OF ODISHA	ARIJEET MISHRA VS	LALBAG /184 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000404/2025
133	D-CRLMC/38981/2025 CRLMC/5547/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /256 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001333/2024
134	D-CRLMC/39479/2025 CRLMC/5548/2025	DUSMANTA SENAPATI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /5 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000037/2025
135	D-CRLMC/39482/2025 CRLMC/5549/2025	SOUMYA RANJAN MAJHI @ MITHUN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /103 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000805/2025
136	D-CRLMC/38876/2025 CRLMC/5550/2025	PRAVATI BISWAL VS	SANJAYA NARAYAN SAHOO VS	TANGI (KHURDA) /12 /2021 J.M.F.C,TANGI(Khordha)

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137	D-CRLMC/39000/2025 CRLMC/5551/2025	STATE OF ODISHA MIRARANI KHANDUAL VS	SEKH ZAKIR HUSSAIN VS	GR/0000019/2021 ENERGY P.S.(PURI) /13 /2018 S.D.J.M.,PURI(Puri)
138	D-CRLMC/34753/2025 CRLMC/5552/2025	STATE OF ODISHA PRAVEEN KUMAR SHARMA VS	SURESH KUMAR CHOUDHURY VS	GR/0001936/2018 PURIGHAT /13 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack)
139	D-CRLMC/39004/2025 CRLMC/5553/2025	STATE OF ODISHA JALANDHAR MALLIK VS	SK. ZAFARULLA VS	GR/0000030/2025 GHANTAPADA /173 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
140	D-CRLMC/38581/2025 CRLMC/5554/2025	STATE OF ODISHA KALANDI CHARAN MANIA@ KALIA MANIA VS	ROHIT RANJAN RAY VS	Spl/0000007/2025 BEGUNIA P.S. /84 /2023 2ND A.D.J,KHURDA(Khordha)
141	D-CRLMC/39286/2025 CRLMC/5555/2025	STATE OF ODISHA AJIT KUMAR NAIK@AJIT NAYAK@RAJA VS	BIBHUTI RANJAN MOHANTY VS	ST/0000106/2023 BOUDH /85 /2024 SPECIAL JUDGE,BAUDH(Baudh)
142	D-CRLMC/39612/2025 CRLMC/5556/2025	STATE OF ODISHA AMARJEET PRADHAN VS	SUSANTA KUMAR MISHRA VS	Spl/0000033/2024 RAIKIA /69 /2021 JUDGE FAMILY COURT,CUTTACK(Cuttack)
143	D-CRLMC/39638/2025 CRLMC/5557/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SMRUTI RANJAN ROUT VS	Crp/0000023/2024 SALIPUR /529 /2025 J.M.F.C.,SALIPUR(Cuttack)
144	D-CRLMC/39005/2025 CRLMC/5558/2025	STATE OF ODISHA BACHAN DIGAL VS	SK. ZAFARULLA VS	GR/0000516/2025 MANAMUNDA /222 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
145	D-CRLMC/39706/2025 CRLMC/5559/2025	STATE OF ODISHA BHAGYARATHI@BHAGIRATHI CHINNARA VS	PRASANTA KUMAR NANDA VS	Spl/0000184/2025 //0 J.M.F.C.,BHUBANESWAR(Khordha)
146	D-CRLMC/39021/2025 CRLMC/5560/2025	GADADHAR DAS DEBARAJ JENA VS	AMITAV TRIPATHY VS	ICC/0003243/2017 //0 S.D.J.M.,BERHAMPUR(Ganjam)
147	D-CRLMC/39150/2025 CRLMC/5561/2025	SANGRAM KESHARI MOHANTY SUSHIL KUMAR DASH VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	ICC/0000332/2020 LAKHANPUR /232 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000221/2025

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148	D-CRLMC/39248/2025 CRLMC/5562/2025	GOLAK JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /37 /2012 ASST. SESSIONS JUDGE,KODALA(Ganja ST/0000009/2021
149	D-CRLMC/39711/2025 CRLMC/5563/2025	BHASKAR BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 JMFC, LAMTAPUT(Koraput) GR/0000007/2025
150	D-CRLMC/39863/2025 CRLMC/5564/2025	NIHAR RANJAN SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	BRAHMANITARANG /94 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025
151	D-CRLMC/39491/2025 CRLMC/5565/2025	PANCHU PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	ITAMATI /146 /2023 ASST. SESSION JUDGE(WOMENS COUR ST/0000011/2024
152	D-CRLMC/39653/2025 CRLMC/5566/2025	SAGAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JARAPADA /437 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0001390/2025
153	D-CRLMC/39497/2025 CRLMC/5567/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	DELANGA /263 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000094/2025
154	D-CRLMC/39499/2025 CRLMC/5568/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	KANAS /188 /2025 (//
155	D-CRLMC/39781/2025 CRLMC/5569/2025	NAGEN BINAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /93 /2016 J.M.F.C,PARJANG(Dhenkanal) GR/0000092/2016
156	D-CRLMC/38863/2025 CRLMC/5570/2025	SUSHANTA BEHERA@RAJU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA PS /378 /2025 ASST.SSESSIONS JUDGE,STC,BHUBANES TR/0000477/2025
157	D-CRLMC/39783/2025 CRLMC/5571/2025	M/S.HINDUSTAN ORE AND MINING(P) LTD.KEONJHAR VS UNION OF INDIA	SAMAPIKA MISHRA VS	//0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu 2(C)CC/0000240/2017
158	D-CRLMC/39029/2025 CRLMC/5572/2025	KARTIKA CHANDRA LENKA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// J.M.F.C,AUL(Kendrapara) ICC/0000101/2019
159	D-CRLMC/39030/2025	KARTIKA CHANDRA LENKA	KHUSBU PANIGRAHI	//

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	CRLMC/5573/2025	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) ICC/0000102/2019
160	D-CRLMC/39817/2025 CRLMC/5574/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	/ /0 S.D.J.M.,BALLIGUDA(Kandhamal)
161	D-CRLMC/39183/2025 CRLMC/5575/2025	ALEKHA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MIS.CASE/000074/2023 MAHAKALPARA /20 /2009 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000134/2009
162	D-CRLMC/39670/2025 CRLMC/5576/2025	BABULA PATTANAIAK @ KRUSHNA CHANDRA PATTANAIAK VS STATE OF ODISHA	GOPINATH MISHRA VS	SECTOR-3 /28 /2020 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000519/2020
163	D-CRLMC/39701/2025 CRLMC/5577/2025	BIBHUTI MALIK @ BIBHUTI BHUSAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000479/2025
164	D-CRLMC/39857/2025 CRLMC/5578/2025	HAREKRISHNA PANDA @ HARE KRUSHNA PANDA VS STATE OF ODISHA(VIG.)	PRATEIK PARIJA VS	BHUBANESWAR VIGILANCE /4 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000004/2019
165	D-CRLMC/39593/2025 CRLMC/5579/2025	RUSAVA MALLICK@RUSHABHA MALIK VS STATE OF ODISHA	AZAD KESHORI DASH VS	KANTAMAL /233 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000147/2024
166	D-CRLMC/39729/2025 CRLMC/5580/2025	KANHEI BADI VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /44 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000072/2025
167	D-CRLMC/39732/2025 CRLMC/5581/2025	DEBRAJ@DEBARAJ BADI VS STATE OF ODISHA	AZAD KESHORI DASH VS	BAUNISUNI /44 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000072/2025
168	D-CRLMC/39737/2025 CRLMC/5582/2025	MAHENDRA PATRA VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /12 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000026/2025
169	D-CRLMC/39876/2025 CRLMC/5583/2025	BISWANATH SWAIN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /86 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000155/2020
170	D-CRLMP/38624/2025 CRLMP/1729/2025	KASHINATH DAS VS	TRILOCHAN NANDA VS	/ /0 ()

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171	D-CRLMP/39378/2025 CRLMP/1730/2025	STATE OF ODISHA MONALISA CHOUDHURY VS	KASHINATH PATTANAİK VS	// BADAMBADI /312 /2024 ()
172	D-CRLMP/39427/2025 CRLMP/1731/2025	STATE OF ODISHA SHOVAN KUMAR SAHOO VS	BIBHU PRASAD MOHANTY VS	// //0 ()
173	D-CRLMP/39933/2025 CRLMP/1732/2025	PUSPANJALI SWAIN SIDDARTHA PRASAD MISHRA VS	SARADA PRASAD DASH VS	// //0 ()
174	D-CRLMP/39472/2025 CRLMP/1733/2025	STATE OF ODISHA DOLAGOBINDA PATI VS	DIPTI RANJAN SENAPATI VS	// // ()
175	D-CRLREV/38692/2025 CRLREV/1106/2025	STATE OF ODISHA ITISHREE DAS VS	BIDYALOK MOHAPATRA VS	// SAINTALA /138 /2014 J.M.F.C.,SAINTALA(Balangir) GR/0000140/2014
176	D-CRLREV/38865/2025 CRLREV/1107/2025	STATE OF ODISHA NEELA MADHAB BEHERA VS	PRASANTA KUMAR NANDA VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000053/2025
177	D-CRLREV/39039/2025 CRLREV/1108/2025	SARAT CHANDRA BEHERA PRATAP CHANDRA MAHARANA VS	DEBASHISH KUMAR PANDA VS	KHANDAPARA /309 /2024 JUVENILE JUSTICE BOARD,NAYAGAR JJC/0000005/2025
178	D-CRLREV/39151/2025 CRLREV/1109/2025	STATE OF ODISHA SATYANANDA SAHOO VS	RAKESH BEHERA VS	BHUBAN /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000018/2023
179	D-CRLREV/27288/2025 CRLREV/1110/2025	STATE OF ODISHA DINABANDHU BEHERA VS	DIPTI RANJAN MOHAPATRA VS	//0 J.M.F.C.,ASKA(Ganjam) ICC/0000035/2011
180	D-CRLREV/39450/2025 CRLREV/1111/2025	STATE OF ODISHA JADUPATI MOHAKUD@YDUPATI MAHAKUR VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	KIAKATA /28 /2019 SPECIAL JUDGE ATHMALLİK(Anugul) Spl/0000010/2020
181	D-CRLREV/39487/2025 CRLREV/1112/2025	STATE OF ODISHA PRAMOD KUMAR DASH VS	LALATENDU SAMANTARAY VS	BALIANTA P.S. /20 /2021 SPECIAL JUDGE(VIG),BHUBANESWAR CT/0000003/2024

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182	D-CRLREV/39633/2025 CRLREV/1113/2025	SURESH CHANDRA NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /12 /1999 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000024/2003
183	D-CRLREV/38885/2025 CRLREV/1114/2025	SANGRAM KESHARI PATRA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	JAJPUR TOWN /32 /2023 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000010/2023
184	D-CRLREV/39367/2025 CRLREV/1115/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024
185	D-CRP/53578/2025 CRP/54/2025	KAMAL KISHORE AGRAWAL VS MALATI SARAF	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) CS/0000024/2023
186	D-CRP/52082/2025 CRP/55/2025	DILLIP KUMAR RAYAGURU VS AMITALATA MAHARANA	BHABANI SANKAR DAS VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan EP/0000001/2018
187	D-CRP/50376/2025 CRP/56/2025	RASMITA PATRA VS SAROJ KUMAR PRADHAN	SUBRATA MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000025/2024
188	D-FAO/52248/2025 FAO/554/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD.,KHORDHA VS SEK. HOSEN	NAYAN BEHARI DAS VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000008/2019
189	D-MACA/27040/2025 MACA/1341/2025	PRAHALLAD BEHERA VS AMAYA KUMAR DHAL	SUSANT KUMAR MOHANTY VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000108/2021
190	D-MACA/44896/2025 MACA/1342/2025	MAHADEB BHATRA VS MOHAMMAD ANIS	RAJIB LOCHAN PATTNAIK VS	// 1ST M.A.C.T, NABARANGPUR(Nabarang Mac/0000008/2024
191	D-MATA/51380/2025 MATA/494/2025	HARAPRIYA NATH VS AJAY KUMAR NATH	PITAMBAR PATRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000348/2021
192	D-MATA/51810/2025 MATA/495/2025	PRAKASH CHANDRA MIRDHA VS HASYESWARI MAJHI	SHASHI BHUSAN JENA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000163/2023
193	D-RPFAM/52515/2025	BADAL KUMAR DIGAL	JAGANNATH BHUYAN	//

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	RPFAM/414/2025	VS	VS	JUDGE,FAMILY COURT,PHULBANI(Kan
194	D-RSA/26365/2025	BIJAY LAXMI BEHERA		Crp/0000068/2025
	RSA/636/2025	SK. ABDUL WAHAB	RAMASHISH ACHARYA	//
		VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
195	D-RSA/47764/2025	THE COLLECTOR , KHORDHA	GYANA RANJAN MAHAPATRA	RFA/0000063/2023
	RSA/637/2025	SUBHA NARAYAN ROUT	VS	//
		VS		A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
196	D-RSA/49433/2025	SRI DHARMESWAR MAHADEV BIJE NIUGAN	SAILESH DAS	RFA/0000009/2016
	RSA/638/2025	RABINDRANATH PASAYAT	VS	//
		VS		DISTRICT & SESSIONS JUDGE,JAGATSI
197	D-RSA/51958/2025	MAHENDRANATH PASAYAT	SOURAV SUMAN BHUYAN	RFA/0000022/2017
	RSA/639/2025	SARASWATI NAYAK	VS	//
		VS		A.D.J.,BHADRAK(Bhadrak)
198	D-RSA/52465/2025	NRUSINGHA CHARAN NAYAK	BUDHIRAM DAS	TA/0000003/2001
	RSA/640/2025	BHARATIBALA BISOYI	VS	//
		VS		DISTRICT & SESSIONS JUDGE,CUTTAC
199	D-RVWPET/51280/2025	SHANTILATA SWAIN	SATYA RANJAN PATI	RFA/0000057/2024
	RVWPET/290/2025	RUNENDRA KUMAR SWAIN	VS	//
		VS		()
200	D-RVWPET/53716/2025	SAUMYA RANJAN SAHOO	SUDARSHAN NANDA	//
	RVWPET/291/2025	M/S UTKAL SUPPLIERS, GANJAM	VS	()
		VS		//
201	D-TRP(C)/52963/2025	VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA, SAMBALPUR, ODISHA	PRATAP CHANDRA MISHRA	//
	TRP(C)/457/2025	ANJALI BHOI	VS	JUDGE FAMILY COURT, BHAWANIPAT
		VS		CP/0000056/2025
202	D-TRP(C)/52986/2025	BISWAJIT KUANR	DEBASNAN DAS	//
	TRP(C)/458/2025	AMRUT PRASAD SAHOO	VS	JUDGE FAMILY COURT, BARIPADA(Ma
		VS		CP/0000240/2025
203	D-TRP(C)/53810/2025	BANDITA PATTNAYAK	SURYAKANTA DWIBEDI	//
	TRP(C)/459/2025	IPSAINA SAHOO	VS	CIVIL JUDGE (SD),KAMAKSHYANAGAI
		VS		CS/0000043/2025
204	D-TRP(C)/53551/2025	NIRMAL KUMAR SAHOO	PABITRA KUMAR NAYAK	//
	TRP(C)/460/2025	JINIA SETHI	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		VS		

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205	D-TRPCRL/39671/2025 TRPCRL/117/2025	PRADEEP KUMAR SETHI SK.TAYUB ALI VS STATE OF ODISHA	MANMEET SINGH ARORA VS	CP/0000743/2023 NEMALO /200 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000196/2023
206	D-WA/47475/2025 WA/1968/2025	ODISHA CONSTRUCTION CORPORATION LTD.,KHURDA VS DIBYAJYOTI DAS	SUSANTA KUMAR NATH VS	// 0 //
207	D-WA/53155/2025 WA/1969/2025	KANDOI AUTOMOBILES (P) LTD.,CUTTACK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO),BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
208	D-WA/52909/2025 WA/1970/2025	STATE OF ODISHA VS KHIROD KUMAR BISWAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
209	D-WA/52908/2025 WA/1971/2025	SECRETARY TO GOVT.,HEALTH AND FAMILY WELFARE DEPARTMENT, BBSR VS SUSIL KUMAR BEHERA	PRABIR KUMAR RAY,A.G.A VS	// 0 //
210	D-WA/52910/2025 WA/1972/2025	STATE OF ODISHA VS LAGNAJIT SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
211	D-WA/52912/2025 WA/1973/2025	STATE OF ODISHA VS RENUKA MOHANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
212	D-WA/52913/2025 WA/1974/2025	STATE OF ODISHA VS ASHOK KUMAR BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
213	D-WA/53046/2025 WA/1975/2025	NIRANJAN JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS	// 0 //
214	D-WA/53131/2025 WA/1976/2025	STATE OF ODISHA VS DILLIP KUMAR DEY	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
215	D-WA/49203/2025 WA/1977/2025	MONALISA MOHAPATRA VS STATE OF ODISHA	ADWAITA PRASAD SAHOO VS	// 0 //

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216	D-WA/51753/2025 WA/1978/2025	UNION BANK OF INDIA VS NEELAMADHAV SAHU	TUNA SAHU VS	// 0 //
217	D-WP(C)/51390/2025 WP(C)/36880/2025	M/S ITI TECHNO AGRO PVT.LTD, CUTTACK VS THE REGIONAL TRANSPORT OFFICER, CUTTACK	NALINI KANTA DASH VS	// 0 //
218	D-WP(C)/50947/2025 WP(C)/36881/2025	BRANCH MANAGER UCO BANK SURYANAGAR BRANCH, KHORDHA VS SUBASH CHANDRA SARANGI	BIBHUTI BHUSAN SWAIN VS	// 0 //
219	D-WP(C)/53426/2025 WP(C)/36882/2025	BIJAY KUMAR BEHERA VS PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA, BHUBANESWAR	HARMOHAN DHAL VS	// 0 //
220	D-WP(C)/52355/2025 WP(C)/36883/2025	BASANTA KUMAR NATH VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
221	D-WP(C)/51638/2025 WP(C)/36884/2025	MEENA DEVI AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
222	D-WP(C)/51397/2025 WP(C)/36885/2025	RABINDRA ROUT VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
223	D-WP(C)/37380/2025 WP(C)/36886/2025	PANTHAPUR, GRAM PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/50939/2025 WP(C)/36887/2025	CHATURBHUJA MALLIK VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
225	D-WP(C)/52170/2025 WP(C)/36888/2025	M/S.BABA DHULESWAR TRAVELS , BALASORE VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
226	D-WP(C)/52617/2025 WP(C)/36889/2025	SUMIT DASH VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
227	D-WP(C)/52868/2025	M/S GYANA RANJAN SATAPATHY, KHORDHA	RAMESH CHANDRA JENA	//

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	WP(C)/36890/2025	VS	VS	0
		THE COMMISSIONER (APPEALS) GST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//
228	D-WP(C)/49819/2025	HANUMAN BEHERA	RANJIT SAMAL	//
	WP(C)/36891/2025	VS	VS	0
		STATE OF ORISSA		//
229	D-WP(C)/53255/2025	ADHIR KUMAR PARIDA	BRAJA MOHAN SARANGI	//
	WP(C)/36892/2025	VS	VS	0
		SUB-COLLECTOR, JAGATSINGHPUR		//
230	D-WP(C)/52905/2025	DEBABRATA SAHOO	SIDHARTHA MISHRA	//
	WP(C)/36893/2025	VS	VS	0
		COLLECTOR, JAGATSINGHPUR		//
231	D-WP(C)/50878/2025	JAGDISH MINES AND METALS PVT. LTD., BHUBANESWAR	MALAYA KUMAR MOHANTY	//
	WP(C)/36894/2025	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/50928/2025	NANDU CHARAN JENA	SANJAY KUMAR PATRA	//
	WP(C)/36895/2025	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/53005/2025	SARAT CHANDRA DASH	KALI PRASAD MUDULI	//
	WP(C)/36896/2025	VS	VS	0
		UNION OF INDIA		//
234	D-WP(C)/51162/2025	SANJAY KUMAR JAISWAL	ARUN KUMAR PATRA	//
	WP(C)/36897/2025	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/53511/2025	MANISA BARIK	SUBHADUTTA ROURAY	//
	WP(C)/36898/2025	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/50935/2025	SK. BASAT ALI	DEBENDRA NATH MISRA	//
	WP(C)/36899/2025	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/51894/2025	DEBASHRI PANIGRAHI	BRAJA MOHAN SARANGI	//
	WP(C)/36900/2025	VS	VS	0
		CHAIRMAN, STA, CUTTACK		//
238	D-WP(C)/51223/2025	TANMAY MISHRA	SOURAV DAS	//
	WP(C)/36901/2025	VS	VS	0

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239	D-WP(C)/53514/2025 WP(C)/36902/2025	RESERVE BANK OF INDIA, HEAD OFFICER, MUMBAI ANKIT MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
240	D-WP(C)/51886/2025 WP(C)/36903/2025	DEBASHRI PANIGRAHI VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
241	D-WP(C)/51543/2025 WP(C)/36904/2025	SUSHREE SANGITA PANDA VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
242	D-WP(C)/52074/2025 WP(C)/36905/2025	SHIBA @ SIBA SHANKAR PAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
243	D-WP(C)/52729/2025 WP(C)/36906/2025	BASANTI MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/50644/2025 WP(C)/36907/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
245	D-WP(C)/50919/2025 WP(C)/36908/2025	LITU SWAIN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
246	D-WP(C)/53428/2025 WP(C)/36909/2025	NIROJA NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
247	D-WP(C)/53086/2025 WP(C)/36910/2025	MUKESH MITTAL VS SANGRAM KESHARI BINOD	TEJASWI KUMAR PRADHAN VS	// 0 //
248	D-WP(C)/53125/2025 WP(C)/36911/2025	SANJULATA PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LIMITED., SAMBALPUR	DILIP KUMAR SAHU VS	// 0 //
249	D-WP(C)/52965/2025 WP(C)/36912/2025	SAI MULTI SPECIALITY HOSPITAL PVT.LTD, BARGARH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //

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250	D-WP(C)/50924/2025 WP(C)/36913/2025	MMD TRAVELS, BALESHWAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
251	D-WP(C)/53057/2025 WP(C)/36914/2025	MADHUSMITA PATTNAIK VS STATE OF ODISHA	SONITA BISWAL VS	// 0 //
252	D-WP(C)/51181/2025 WP(C)/36915/2025	KARANA BEHERA VS INDRAMANI BHOI	PANCHANAN PANIGRAHI VS	// 0 //
253	D-WP(C)/51702/2025 WP(C)/36916/2025	SAROJ JUADI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
254	D-WP(C)/52384/2025 WP(C)/36917/2025	SADHU CHARAN BEHERA VS THE REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	SUKANTA KUMAR DALAI VS	// 0 //
255	D-WP(C)/53487/2025 WP(C)/36918/2025	BHARAT ENTERPRISES, BHADRAK VS BANK OF BARODA, BHADRAK	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/52891/2025 WP(C)/36919/2025	LALITA PATRA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
257	D-WP(C)/52614/2025 WP(C)/36920/2025	DR.RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
258	D-WP(C)/52067/2025 WP(C)/36921/2025	SATYANARAYAN MEHER VS THE ASST. GENERAL MANAGER, STATE BANK OF INDIA, SAMBALPUR	ROHIT RANJAN RAY VS	// 0 //
259	D-WP(C)/52921/2025 WP(C)/36922/2025	TIKESWAR PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
260	D-WP(C)/47569/2025 WP(C)/36923/2025	KUNJA KISHORE MUDULI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
261	D-WP(C)/52364/2025	MAYADHAR LENKA	DHANESWAR BEHERA	//

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	WP(C)/36924/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/43102/2025 WP(C)/36925/2025	GOKUL CHANDRA SAHOO VS KHETRABASI SAHOO	NITYANANDA BEHURIA VS	// 0 //
263	D-WP(C)/53053/2025 WP(C)/36926/2025	AMARESH NAYAK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
264	D-WP(C)/53684/2025 WP(C)/36927/2025	KULDEEP TUTI VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
265	D-WP(C)/53507/2025 WP(C)/36928/2025	AKANKSHYA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
266	D-WP(C)/53686/2025 WP(C)/36929/2025	BINEET KUMAR TUTI VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
267	D-WP(C)/52677/2025 WP(C)/36930/2025	JEETENDRA KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
268	D-WP(C)/53156/2025 WP(C)/36931/2025	AJIT KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
269	D-WP(C)/50640/2025 WP(C)/36932/2025	UNION OF INDIA VS K.MANOJ PATRA	RUPESH KUMAR KANUNGO VS	// 0 //
270	D-WP(C)/53103/2025 WP(C)/36933/2025	KARNA SAMANTA @ JAMUDALIA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
271	D-WP(C)/50818/2025 WP(C)/36934/2025	M/S.JEEVIKA MOTORS, BALESWAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
272	D-WP(C)/50574/2025 WP(C)/36935/2025	ABHISEK ACHARYA VS	PRASANTA KUMAR DAS VS	// 0

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273	D-WP(C)/53293/2025 WP(C)/36936/2025	UNION OF INDIA SANJIB KUMAR SAHOO VS GENERAL MANAGER, VERITAS FINANCE PVT.LTD.,CHENNAI	GOURAV DASH VS	// // ()
274	D-WP(C)/53493/2025 WP(C)/36937/2025	AREIN SERVICE COOPERATIVE SOCIETY, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()
275	D-WP(C)/53480/2025 WP(C)/36938/2025	JYOTSNARANI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// // ()
276	D-WP(C)/50822/2025 WP(C)/36939/2025	JADUMANI DIGAL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// // ()
277	D-WP(C)/53389/2025 WP(C)/36940/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// // ()
278	D-WP(C)/52576/2025 WP(C)/36941/2025	SARITA BARIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // ()
279	D-WP(C)/53478/2025 WP(C)/36942/2025	SHYAMOLI PARIBAHAN PRIVATE LIMITED, KOLKATA VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// // ()
280	D-WP(C)/51515/2025 WP(C)/36943/2025	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// // ()
281	D-WP(C)/50931/2025 WP(C)/36944/2025	BICITRA BHUSAN NAYAK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// // ()
282	D-WP(C)/53621/2025 WP(C)/36945/2025	SAILABALA ROUT VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// // ()
283	D-WP(C)/52202/2025 WP(C)/36946/2025	PUJARCHANA MAHANTA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// // ()

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284	D-WP(C)/53706/2025 WP(C)/36947/2025	JITENDRA KUMAR TRIPATHY VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
285	D-WP(C)/53024/2025 WP(C)/36948/2025	THE GOVERING BODY OF BIJUPATNAIK DEGREE COLLEGE OF EDUCATION,GOVINDAPUR, VS TRAILOKYANATH SAHOO	SOUMYA MAJHI VS	// 0 //
286	D-WP(C)/53772/2025 WP(C)/36949/2025	SANYASI PRADHAN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
287	D-WP(C)/53677/2025 WP(C)/36950/2025	DHIREN KUMAR SWAIN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
288	D-WP(C)/53226/2025 WP(C)/36951/2025	DEEPAK KUMAR MOHANTY VS THE STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
289	D-WP(C)/53668/2025 WP(C)/36952/2025	TANMAY KUMAR SAHOO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
290	D-WP(C)/53671/2025 WP(C)/36953/2025	TASMEISHREE DASH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
291	D-WP(C)/53672/2025 WP(C)/36954/2025	RANJUBALA SWAIN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
292	D-WP(C)/53681/2025 WP(C)/36955/2025	MADHUSMITA DAS VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
293	D-WP(C)/53390/2025 WP(C)/36956/2025	SOUMYA RANJAN SAMAL VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
294	D-WP(C)/53539/2025 WP(C)/36957/2025	BHAGABAN PRADHAN VS R.T.O. ANGUL	CHANDAN MISHRA VS	// 0 //
295	D-WP(C)/53135/2025	SARAT CHANDRA MUDULI	BISWORANJAN SWAIN	//

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	WP(C)/36958/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/53195/2025 WP(C)/36959/2025	SEVA COLLEGE OF NURSING, ANGUL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
297	D-WP(C)/50192/2025 WP(C)/36960/2025	MANORANJAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/53761/2025 WP(C)/36961/2025	SUSANTA BINDHANI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
299	D-WP(C)/53663/2025 WP(C)/36962/2025	DHIREN KUMAR SWAIN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
300	D-WP(C)/52506/2025 WP(C)/36963/2025	DR. SHYAM SUNDAR MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
301	D-WP(C)/53118/2025 WP(C)/36964/2025	BANDITA MAHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
302	D-WP(C)/53665/2025 WP(C)/36965/2025	SRIKANT KUMAR PATRO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
303	D-WP(C)/53765/2025 WP(C)/36966/2025	RICHA PANDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
304	D-WP(C)/53544/2025 WP(C)/36967/2025	BARSHA ROUT VS R.T.O, CUTTACK	CHANDAN MISHRA VS	// 0 //
305	D-WP(C)/53676/2025 WP(C)/36968/2025	RASMI RANJAN RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
306	D-WP(C)/52043/2025 WP(C)/36969/2025	SATISH KUMAR BISWAL VS	DEBADUTTA KANUNGO VS	// 0

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307	D-WP(C)/53611/2025 WP(C)/36970/2025	STATE OF ODISHA KABITA PATRA VS	SRINIVAS MOHANTY VS	// // 0
308	D-WP(C)/51565/2025 WP(C)/36971/2025	STATE OF ODISHA GOBINDA KUMAR PATRO VS	SUSANTA KUMAR JETHY VS	// // 0
309	D-WP(C)/53597/2025 WP(C)/36972/2025	STATE OF ODISHA GOURANGA SETHI VS	JYOTSNA RANI TRIPATHY VS	// // 0
310	D-WP(C)/44817/2025 WP(C)/36973/2025	STATE OF ODISHA ODISHA KRUSHAK BIKASH MANCHA, JAJPUR VS	PRABHAT KUMAR DAS VS	// // 0
311	D-WP(C)/53474/2025 WP(C)/36974/2025	THE COLLECTOR AND DISTRICT MAGISTRATE JAJPUR M/S MAA VAISHNO DEVI CONSTRUCTION, BHUBANESWAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
312	D-WP(C)/52446/2025 WP(C)/36975/2025	STATE OF ODISHA KUNU BAGARTI VS	ASHIS KUMAR MISHRA VS	// // 0
313	D-WP(C)/51534/2025 WP(C)/36976/2025	STATE OF ODISHA LINGARAJA NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
314	D-WP(C)/53727/2025 WP(C)/36977/2025	STATE OF ODISHA RAJENDRA KUMAR SAHA VS	NIRANJAN LENKA VS	// // 0
315	D-WP(C)/53759/2025 WP(C)/36978/2025	STATE OF ODISHA DHARITREE ENTERPRISES, KESINGA, KALAHANDI VS	ASOK MOHANTY VS	// // 0
316	D-WP(C)/53308/2025 WP(C)/36979/2025	ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR BHAGIRATHI KABI VS	LAXMIKANTA MOHANTY VS	// // 0
317	D-WP(C)/53532/2025 WP(C)/36980/2025	STATE OF ODISHA TAPAS RANJAN PANDAB VS	LAMBODAR PRADHAN VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/53456/2025 WP(C)/36981/2025	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
319	D-WP(C)/49885/2025 WP(C)/36982/2025	SATRUGHNA SETHI VS DANGI DEI	PRADYUMNA KUMAR NAYAK VS	// 0 //
320	D-WP(C)/53408/2025 WP(C)/36983/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
321	D-WP(C)/53414/2025 WP(C)/36984/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, PANDARA, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
322	D-WP(C)/53409/2025 WP(C)/36985/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, PANDARA, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
323	D-WP(C)/53132/2025 WP(C)/36986/2025	BASANTA KUMAR BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
324	D-WP(C)/51046/2025 WP(C)/36987/2025	SUBRAT ACHARI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/53528/2025 WP(C)/36988/2025	PRAGATI INSTITUTE OF MEDICAL SCIENCES, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
326	D-WP(C)/53534/2025 WP(C)/36989/2025	INSTITUTE OF NURSING AND PARAMEDICAL SCIENCES, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
327	D-WP(C)/51517/2025 WP(C)/36990/2025	M/S RAMACHANDRA TANDI, SAMBALPUR VS THE COMMISSIONER(APPEALS) CGST CENTRAL EXCISE AND CUSTOM, BBSR	ABHILASH MISHRA VS	// 0 //
328	D-WP(C)/53207/2025 WP(C)/36991/2025	UNITED FRIENDS BUILDERS (P) LTD VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
329	D-WP(C)/53191/2025	SHRI GOPALJEW THAKUR @ GOPALJEW MATH, CUTTACK	RAJESH RANJAN SAHOO	//

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	WP(C)/36992/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/52594/2025 WP(C)/36993/2025	TINKI SATNAMI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
331	D-WP(C)/53536/2025 WP(C)/36994/2025	TAPAS RANJAN PANDAB VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
332	D-WP(C)/52144/2025 WP(C)/36995/2025	NABA KRISHNA CHOUDHURY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
333	D-WP(C)/53319/2025 WP(C)/36996/2025	SANJAY KUMAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
334	D-WP(C)/53181/2025 WP(C)/36997/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
335	D-WP(C)/53291/2025 WP(C)/36998/2025	SHISIR KUMAR SEMILI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
336	D-WP(C)/50207/2025 WP(C)/36999/2025	BASANTA KUMAR SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
337	D-WP(C)/53527/2025 WP(C)/37000/2025	SRINIVAS PATHISHARMA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
338	D-WP(C)/53182/2025 WP(C)/37001/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
339	D-WP(C)/53547/2025 WP(C)/37002/2025	RASHMI RANJAN BOHIDAR VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
340	D-WP(C)/53714/2025 WP(C)/37003/2025	GODABARISHA KAR VS	SITANSU MOHAN SINGH VS	// 0

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341	D-WP(C)/52745/2025 WP(C)/37004/2025	STATE OF ODISHA SAMAR BILAS PADHI VS	GYANA RANJAN SETHI VS	// // 0
342	D-WP(C)/53560/2025 WP(C)/37005/2025	STATE OF ODISHA PRASANNA PARIDA VS	SWAGATA LAXMI SINHA VS	// // 0
343	D-WP(C)/53774/2025 WP(C)/37006/2025	STATE OF ODISHA MANASMITA PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
344	D-WP(C)/52209/2025 WP(C)/37007/2025	STATE OF ODISHA ITISHREE PRADHAN VS	DEBASHISH KUMAR PANDA VS	// // 0
345	D-WP(C)/53781/2025 WP(C)/37008/2025	STATE OF ODISHA DEBASIS PANDA VS	SOUMYA MISHRA VS	// // 0
346	D-WP(C)/51691/2025 WP(C)/37009/2025	AB REAL HOME DEVELOPERS PVT. LTD., KHURDA ANIRUDHA NAIK VS	SANTOSH KUMAR NANDA VS	// // 0
347	D-WP(C)/53100/2025 WP(C)/37010/2025	STATE OF ODISHA NANDI KESWAR PATRA @ MOHAPATRA VS	SUNIL KUMAR PANDA VS	// // 0
348	D-WP(C)/53169/2025 WP(C)/37011/2025	STATE OF ODISHA PARAMESWAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
349	D-WP(C)/51847/2025 WP(C)/37012/2025	STATE OF ODISHA SANATAN PATANAIAK VS	SHARMISTHA SAMAL VS	// // 0
350	D-WP(C)/53724/2025 WP(C)/37013/2025	STATE OF ORISSA RADHASHYAM JENA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
351	D-WP(C)/53725/2025 WP(C)/37014/2025	STATE OF ODISHA ALOK KUMAR MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/51689/2025 WP(C)/37015/2025	RUDRA NAIK VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
353	D-WP(C)/53901/2025 WP(C)/37016/2025	MAHENDRA KUMAR KEDIA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
354	D-WP(C)/53699/2025 WP(C)/37017/2025	SUBHASISH BHATTA VS STATE OF ODISHA	LALIT MOHAN MANGRAJ VS	// 0 //
355	D-WP(C)/52988/2025 WP(C)/37018/2025	SASHMITA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
356	D-WP(C)/51693/2025 WP(C)/37019/2025	SUSHANTA JUADI @ SUSHANTA JADI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
357	D-WP(C)/53705/2025 WP(C)/37020/2025	MO MATI BHAPUR, NAYAGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
358	D-WP(C)/53510/2025 WP(C)/37021/2025	BIGYAN CHANDRA RAY VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
359	D-WP(C)/53702/2025 WP(C)/37022/2025	DHIRENDRA NAYAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
360	D-WP(C)/53726/2025 WP(C)/37023/2025	DAITARI NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
361	D-WP(C)/52659/2025 WP(C)/37024/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
362	D-WP(C)/53790/2025 WP(C)/37025/2025	SUSHANTA KUMAR PRADHAN VS CHIEF MANAGER, KARNATAKA BANK LTD, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
363	D-WP(C)/53251/2025	SUMITRA SAHU	DEBASISH SAMAL	//

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	WP(C)/37026/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/53434/2025 WP(C)/37027/2025	M/S. KALINGA ELECTRICALS, KHURDA VS THE GENERAL MANAGER, (ECR), RAIL SADAN, BHUBANESWAR	DEBENDRA NARAYAN PATTANAIAK VS	// 0 //
365	D-WP(C)/53001/2025 WP(C)/37028/2025	SUBRAT MAHAPATRA VS STATE OF ORISSA	SARASWATI SENAPATI VS	// 0 //
366	D-WP(C)/53721/2025 WP(C)/37029/2025	DR.ABINASH SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
367	D-WP(C)/53739/2025 WP(C)/37030/2025	LIKHITA SAMAL VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
368	D-WP(C)/53719/2025 WP(C)/37031/2025	DR.PRAGYAN DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
369	D-WP(C)/53502/2025 WP(C)/37032/2025	M/S DASH SUPPLIES, KHORDHA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
370	D-WP(C)/53745/2025 WP(C)/37033/2025	NIRUPAMA MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
371	D-WP(C)/42579/2025 WP(C)/37034/2025	CHAMPA BATI PRADHAN VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
372	D-WP(C)/53503/2025 WP(C)/37035/2025	MOUSUMI MAITI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
373	D-WP(C)/53138/2025 WP(C)/37036/2025	NASHIMA AKHTAR @ AKHATAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
374	D-WP(C)/53735/2025 WP(C)/37037/2025	MADHUSMITA SAHOO VS	AGASTI KANUNGO VS	// 0

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375	D-WP(C)/53722/2025 WP(C)/37038/2025	STATE OF ODISHA DR.ANWESA MOHANTY VS	DURGESH NARAYAN RATH VS	// // ()
376	D-WP(C)/52765/2025 WP(C)/37039/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	SRIKANTA MAHUNTA VS	// // ()
377	D-WP(C)/53093/2025 WP(C)/37040/2025	STATE OF ODISHA MAHADEV GARTIA VS	KIRTAN DANG VS	// // ()
378	D-WP(C)/53723/2025 WP(C)/37041/2025	STATE OF ODISHA BIKASH PATNAIK VS	DURGESH NARAYAN RATH VS	// // ()
379	D-WP(C)/47765/2025 WP(C)/37042/2025	STATE OF ODISHA SANGITA MALLICK VS	MADAN SUNDAR BEHERA VS	// // ()
380	D-WP(C)/53477/2025 WP(C)/37043/2025	STATE OF ODISHA SURENDRANATH TRIPATHY VS	PRATAP KUMAR MOHANTY VS	// // ()
381	D-WP(C)/52935/2025 WP(C)/37044/2025	STATE OF ODISHA JANMARATHA BEHERA VS	ASMIYA RANJAN MAJHI VS	// // ()
382	D-WPCRL/38343/2025 WPCRL/169/2025	ADDL. REGIONAL TRANSPORT OFFICER, BARBIL BALARAM DAS VS	SANTOSH KUMAR MAHANTY VS	// // ()
383	D-ABLAPL/38073/2025 ABLAPL/14736/2025	STATE OF ODISHA DILLIP MAHANANDIA VS	SOMANATH MITRA VS	// // BOUDH /53 /2019 ()
384	D-ABLAPL/39123/2025 ABLAPL/14737/2025	STATE OF ODISHA RINTU SAHOO @ PRADEEP KUMAR SAHOO VS	ARIJEET MISHRA VS	// // // JAJPUR SADAR /393 /2025 ()
385	D-ABLAPL/39138/2025 ABLAPL/14738/2025	STATE OF ODISHA SATYABADI BISI VS STATE OF ODISHA	DHANANJAYA MUND VS	// // // // JAIPATNA /292 /2025 ()

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386	D-ABLAPL/39142/2025 ABLAPL/14739/2025	PADMINI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 () //
387	D-ABLAPL/39143/2025 ABLAPL/14740/2025	UTKAL BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000394/2025
388	D-ABLAPL/39144/2025 ABLAPL/14741/2025	KALANDI BEHERA @ KALIA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALANGA /277 /2025 () //
389	D-ABLAPL/39259/2025 ABLAPL/14742/2025	MANAS KUMAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	SARANAKUL /267 /2025 () //
390	D-ABLAPL/39145/2025 ABLAPL/14743/2025	DHOBEI BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALANGA /275 /2025 () //
391	D-ABLAPL/39184/2025 ABLAPL/14744/2025	HIMANSU SEKHAR PAIKARAY VS STATE OF ODISHA	MANORANJAN BISWAL VS	BERHAMPUR TOWN /543 /2025 () //
392	D-ABLAPL/39205/2025 ABLAPL/14745/2025	TAPAN MAJHI @ TAPAN KUMAR MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /364 /2025 () //
393	D-ABLAPL/39209/2025 ABLAPL/14746/2025	BISWAJIT SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /15 /2025 () //
394	D-ABLAPL/39210/2025 ABLAPL/14747/2025	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	//0 S.D.J.M.,HINDOL(Dhenkanal) ICC/0000046/2022
395	D-ABLAPL/39281/2025 ABLAPL/14748/2025	BIKASH KUMAR JENA @ LITU VS STATE OF ODISHA	CHANDANA TRIPATHY VS	BHANDARIPOKHARI /511 /2025 () //
396	D-ABLAPL/39346/2025 ABLAPL/14749/2025	SANKAR PONDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPORE SADAR /352 /2025 () //
397	D-ABLAPL/39361/2025	BADSA KHAN @ ASAN KHAN	ASIT KUMAR JENA	BALICHANDRAPUR /375 /2025

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	ABLAPL/14750/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/39363/2025 ABLAPL/14751/2025	MOBARAK KHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHANDABALI /492 /2025 () //
399	D-ABLAPL/39211/2025 ABLAPL/14752/2025	RITESH KUMAR @ RITESH RAY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-15 /139 /2025 () //
400	D-ABLAPL/39372/2025 ABLAPL/14753/2025	DILLIP KUMAR BEJ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BALASORE TOWN /173 /2025 () //
401	D-ABLAPL/39212/2025 ABLAPL/14754/2025	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	/ /0 S.D.J.M.,HINDOL(Dhenkanal) ICC/0000047/2022
402	D-ABLAPL/39401/2025 ABLAPL/14755/2025	BIDYADHAR ROUT VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SOSO /233 /2025 () //
403	D-ABLAPL/39458/2025 ABLAPL/14756/2025	SK. HABIBUR REHEMAN @ RAHAMAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /282 /2025 () //
404	D-ABLAPL/39462/2025 ABLAPL/14757/2025	RAMAKRUSHNA SAMANTARAY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /366 /2025 () //
405	D-ABLAPL/39345/2025 ABLAPL/14758/2025	PRAKASH LENKA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /627 /2025 () //
406	D-ABLAPL/39558/2025 ABLAPL/14759/2025	AJABUL KHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BARAMBA /214 /2024 () //
407	D-ABLAPL/39216/2025 ABLAPL/14760/2025	MANMOHAN MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /280 /2025 () //
408	D-ABLAPL/39470/2025 ABLAPL/14761/2025	KALI PRASAD NANDA VS	BHABANI SHANKAR DASPARIDA VS	/ /0 ()

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409	D-ABLAPL/39360/2025 ABLAPL/14762/2025	STATE OF ODISHA PRASANTA GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// KANIHA /327 /2025 () //
410	D-ABLAPL/39222/2025 ABLAPL/14763/2025	MADAN MOHAN JENA @ MADAN JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	JAJPUR SADAR /383 /2025 () //
411	D-ABLAPL/38908/2025 ABLAPL/14764/2025	BIPIN @ KALANDI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	BINJHARPUR /117 /2005 () //
412	D-ABLAPL/39368/2025 ABLAPL/14765/2025	SONU SAMANTRAY @ SURYA KANTA SAMANTRAY VS STATE OF ODISHA	MANORANJAN DAS VS	CHANDAKA P.S. /502 /2025 () //
413	D-ABLAPL/39225/2025 ABLAPL/14766/2025	KANTI BISI VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /292 /2025 () //
414	D-ABLAPL/39449/2025 ABLAPL/14767/2025	BIBHUTI BHUSAN BHOI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /168 /2019 () //
415	D-ABLAPL/39249/2025 ABLAPL/14768/2025	BISWAMBAR BARIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /398 /2025 () //
416	D-ABLAPL/39255/2025 ABLAPL/14769/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RAJNAGAR /398 /2025 () //
417	D-ABLAPL/39226/2025 ABLAPL/14770/2025	MANORANJAN NANDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
418	D-ABLAPL/39247/2025 ABLAPL/14771/2025	GUPTESWAR PATEL VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 () //
419	D-ABLAPL/39250/2025 ABLAPL/14772/2025	LIYAKAT ALI @ LIYAKAT ALI KHAN VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	CUTTACK SADAR /898 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/39258/2025 ABLAPL/14773/2025	JITENDRA BEHERA @ CHUNA @ CHUAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MAHAKALPARA /354 /2025 () //
421	D-ABLAPL/39464/2025 ABLAPL/14774/2025	HAREKRISHNA SETHY VS STATE OF ODISHA	JASPREET KAUR VS	/ /0 () //
422	D-ABLAPL/39538/2025 ABLAPL/14775/2025	SARADA PRASANNA ROUT VS STATE OF ODISHA	SARAT KUMAR JENA VS	BONTH /213 /2025 () //
423	D-ABLAPL/39465/2025 ABLAPL/14776/2025	JITENDRA SAMANTARAY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /366 /2025 () //
424	D-ABLAPL/35670/2025 ABLAPL/14777/2025	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	/ /0 () //
425	D-ABLAPL/39481/2025 ABLAPL/14778/2025	PRABHAT KUMAR PODH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	JUJUMURA /185 /2025 () //
426	D-ABLAPL/39385/2025 ABLAPL/14779/2025	ALOK BHOI VS STATE OF ODISHA	MANAS RANJAN BAUG VS	BALIAPANDA /174 /2025 () //
427	D-ABLAPL/39483/2025 ABLAPL/14780/2025	BHABANI SHANKAR OJHA VS STATE OF ODISHA	DEBASISH PATNAIK VS	NISCHINTAKOILI /268 /2025 () //
428	D-ABLAPL/39078/2025 ABLAPL/14781/2025	RAJANI BHANDI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	NARAYANPATNA /55 /2025 () //
429	D-ABLAPL/39501/2025 ABLAPL/14782/2025	BINOD PRASAD VS STATE OF ODISHA	SANJEEV KUMAR MISHRA VS	BRAHMANITARANG /505 /2025 () //
430	D-ABLAPL/39137/2025 ABLAPL/14783/2025	ASHISH KUMAR JENA VS STATE OF ODISHA	PRIYABRATA PRIYARANJAN SAHOO VS	SAHID NAGAR P.S. /589 /2025 () //
431	D-ABLAPL/39508/2025	LITU BISWAL	BIJAY JENA	JAGATPUR /733 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14784/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/39285/2025 ABLAPL/14785/2025	IMITIYAZ KHAN @ CHINTU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /136 /2023 () //
433	D-ABLAPL/39552/2025 ABLAPL/14786/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /382 /2025 () //
434	D-ABLAPL/39390/2025 ABLAPL/14787/2025	CHINTU PALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /997 /2025 () //
435	D-ABLAPL/39421/2025 ABLAPL/14788/2025	ACHHU DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /154 /2025 () //
436	D-ABLAPL/39389/2025 ABLAPL/14789/2025	TEJA NAG @ TEJARAJ NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /237 /2025 () //
437	D-ABLAPL/39488/2025 ABLAPL/14790/2025	KARTIKA PRADHAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	KHURDA MODEL /402 /2021 () //
438	D-ABLAPL/39510/2025 ABLAPL/14791/2025	MANTU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /730 /2025 () //
439	D-ABLAPL/39511/2025 ABLAPL/14792/2025	PINTU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /729 /2025 () //
440	D-ABLAPL/38669/2025 ABLAPL/14793/2025	SIBASISH PRASAD MISHRA @ CHANDAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /427 /2025 () //
441	D-ABLAPL/38806/2025 ABLAPL/14794/2025	KALIA SETHY @ KALANDI CHARAN SETHY VS STATE OF ODISHA	KSHITISH KUMAR JENA VS	MARSHAGHAI /344 /2025 () //
442	D-ABLAPL/39647/2025 ABLAPL/14795/2025	HRUSHIKESH SAHOO VS	JAYDEEP PAL VS	/ /0 ()

ORISSA HIGH COURT

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STATE OF ODISHA

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